(11)

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

DR. ASHOK KUMAR MIS		
APPLICATION NUMBER	: 161/15	*
PETITION NUMBER	: TP 16/17	a Tainia LTD
NAME OF THE PETITIONER(S)	: REDIFF. CO	M INDIA LTD. IGITAL SOLUTION
NAME OF THE RESPONDENT(S)	: 1-VISTA	
	: 433(e), (-	

REPRESENTATION BY WHOM

Ms. Anuparna B. Keerthi Hegde, Advocate appeared for the petitioner. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 16.03.2017.

MEMBER (J)

PHONE NUMBER

MEMBER (T)